

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3268
TO BE ANSWERED ON 09.12.2019**

ESIC SCAM

3268. SHRI BANDI SANJAY KUMAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is serious to contain the scams such as ESIC scam that was unearthed in the State of Telangana recently, if so, the measures being taken in this direction;**
- (b) the actual extent of the ESIC Telangana Scam and details of persons/agencies involved in the scam; and**
- (c) the punitive action being taken against the culprits?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (c): A news article on discrepancy in purchase of medicines for State Government run ESIS hospitals in Telangana and consequential arrest of an official, published in newspaper, has been reported to Employees' State Insurance Corporation (ESIC), New Delhi. The matter pertains to the State Government and is under investigation of the State Government.

From time to time, ESIC issues guidelines to various State Governments for procurement of medicines through ESIC Rate Contract/State Rate Contract including compliance of General Financial Rules.
